

**Chhattisgarh Niji Vyavsayik Shikshan Sanstha (Pravesh Ka Viniyaman Avam Shulk Ka Nirdharan) (Amendment) Act, 2010**

**15 of 2010**

**[17 June 2010]**

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An Act further to amend the Chhattisgarh Niji Vyavsayik Shikshan Sanstha (Pravesh Ka Viniyaman Avam Shulk Ka Nirdharan) Act, 2008. Be it enacted by the Chhattisgarh Legislature in the Sixty-first Year of the Republic of India, as follows:-- \* Published in the Chhattisgarh Rajpatra (Asadharan) dated 17-6-2010 Page 146(1).

**1. Short Title, Extent And Commencement :-**

- (1) This Act may be called the Chhattisgarh Niji Vyavsayik Shikshan Sanstha (Pravesh Ka Viniyaman Avam Shulk Ka Nirdharan) (Amendment) Act, 2010.
- (2) It extends to the whole State of Chhattisgarh.
- (3) It shall come into force from the date of its publication in the Official Gazette.

**2. Omission Of Section 10 :-**

Section 10 of the Chhattisgarh Niji Vyavsayik Shikshan Sanstha (Pravesh Ka Viniyaman Avam Shulka Ka Nirdharan) Act, 2008 (No. 11 of 2008) shall be omitted.

### **3. Repeal :-**

The Chhattisgarh Niji Vyavsayik Shikshan Sansthan (Pravesh Ka Viniyaman Avam Shulk Ka Nirdharan) (Sanshodhan) Ordinance, 2009 (No. 1 of 2009) is hereby repealed.